

Statement

Details of Foreign experts working in BHEL as on 10-12-1977

S. No.	Country	No. of experts	Monthly rate	Other conditions
1	U.S.S.R.	14	Roubles 441	} Free lodging and transport.
		3	Roubles 348	
		2	Roubles 498	
		1	Roubles 698	
2	W. Germany	1	DM 22,680 + Rs. 5,700	Free lodging and transport plus outfit allowance of DM 1,500.
		1	DM 14,700 + Rs. 3,750	Do.
		1	DM 16,200	Travel and Living expenses provided by BHEL.
3	Sweden	3	Sw. Kr. 49,500	Travel and Living expenses provided by BHEL.
4	Switzerland	2	S.F. 25,440	Travel and Living expenses provided by BHEL.
5	Italy	1	Lira 28,50,000 + Rs. 4950	Free Lodging and transport.
6	U.S.A.	1	\$ 9,000	Free Lodging and transport.
7	U.K.	1	Paid under Colombo Plan.	Free Lodging and transport.
Total		31		

Ex-Gratia Payment to the Employees of the Canteen Stores Department

3832. SHRI SIVAJI PATNAIK:
Will the Minister of DEFENCE be pleased to state:

(a) whether the employees of the Canteen Stores Department were receiving Ex-Gratia payment in form of Benevolent Fund/Ad-hoc payment from 1965 onwards; and

(b) if so, why the same had been denied to them for the year 1976-77?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The employees of the Canteen Stores Department were being given ad-hoc payments subject to certain conditions, from 1967 onwards till the C.S.D. funds were merged with the Consolidated Fund of India on 1st April, 1977.

(b) With the merger of the funds, the C.S.D. is now a Government Department and its employees are full-fledged Government employees, who are not entitled to any ad-hoc payments from the Consolidated Funds of India.